Annexure 6

|                               |   |   |           |                   |                           |                 |                 |                   |                  |               |              |           | Annexure 6      |  |
|-------------------------------|---|---|-----------|-------------------|---------------------------|-----------------|-----------------|-------------------|------------------|---------------|--------------|-----------|-----------------|--|
| Name of Corporate Debtor:     |   | M/s. Perfect Infraengineers Ltd.          |           |                   |                           |                 |                 |                   |                  |               |              |           |                 |  |
| Date of Commencement of CIRP: |   | 15-07-2024 (Order received on 16.07.2024) |           |                   |                           |                 |                 |                   |                  |               |              |           |                 |  |
| List of Creditors as on:      |   | 01-08-2025                                |           |                   |                           |                 |                 |                   |                  |               |              |           |                 |  |
|                               | List of Operational Creditors (Employees) |   |           |                   |                           |                 |                 |                   |                  |               |              |           |                 |  |
|                               | (Amount in ₹)                             |   |           |                   |                           |                 |                 |                   |                  |               |              |           |                 |  |
| Sl. No.                       | Name of Authorised Representative,        | Name of Employee                          | Details ( | of claim received | Details of claim admitted |                 |                 |                   | Amount of        | Amount of any | Amount of    | Amount of | Remarks, if any |  |
|                               | if any                                    |   | Date of   | Amount claimed    | Amount of claim           | Nature of claim | Whether related | % of voting share | contingent claim | mutual dues,  | claim under  | claim not |                 |  |
|                               |   |   | receipt   |                   | admitted                  |                 | party?          | in CoC, if        |                  | that may be   | verification | admitted  |                 |  |
|                               |   |   |           |                   |                           |                 |                 | applicable        |                  | set-off       |              |           |                 |  |
|                               |   |   |           |                   |                           |                 |                 |                   | -                | -             | -            | -         |                 |  |
|                               |   |   |           |                   |                           |                 |                 |                   | -                | -             | -            | -         |                 |  |
|                               |   | Total                                     |           | -                 | -                         |                 |                 | _                 | _                | _             | _            | -         |                 |  |